

ITEM NO.52

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 15-11-2022 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Srishti Singh, AOR
Mr. Arvind Kumar Sharma, AOR
Ms. Gargi Khanna, Adv.

For Respondent(s)

Mr. Kartikeya Bhargava, AOR
Mr. Jasir Aftab, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent in SLP(Cr1.) No.9073/2021 but none has entered appearance.

Ld. Counsel for the petitioner has changed the name of father of the respondent. Ld. Counsel for the petitioner is granted four weeks' time to file proper application in that regard.

Ld. counsel for the sole Respondent in SLP(Cr1.) No.9074/2021 prays for and is granted four weeks' time, as last opportunity, for filing counter affidavit.

List on 3.1.2023.

H. SHASHIDHARA SHETTY
Registrar